GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:1550
ANSWERED ON:21.08.2012
NAXAL AFFECTED DISTRICTS
Baske Shri Pulin Bihar;Choudhary Shri Bhudeo;Deshmukh Shri K. D.;Kumar Shri Kaushalendra;Yadav Shri Ranjan Prasad

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the details of Left Wing Extremism affected districts in the affected districts is enclosed at Annex.-l. country, State-wise;
- (b) whether the Government has launched any scheme/action plan for the development of such districts in the country;
- (c) if so, the details thereof;
- (d) whether the Union Government has received various received proposals regarding development of naxal affected districts from various States including Madhya Pradesh; and
- (e) if so, the details of such proposals received and the response of the Government thereto, State-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

- (a): The State-wise details of 106 LWE affected districts is enclosed at Annex.-I.
- (b) & (c): The Planning Commission is implementing the Integrated Action Plan (IAP) for 82 Selected Tribal and Backward Districts, inter-alia, including 71 LWE affected districts for accelerated development of these districts. The implementation of the IAP was started in 60 Selected Tribal and Backward Districts with a block grant of RS.25 crore and Rs. 30 crore per district during 2010-11 and 2011-12 respectively for which the funds were placed at the disposal of the Committee headed by the District Collector and consisting of the Superintendent of Police of the district and the District Forest Officer. Later, the coverage of the IAP was extended to 82 districts based on the request received from the State Government. The list of 82 districts covered under the IAP is at Annex.-II.
- (d) to (e): Initially the Central Government had received proposals from the States of Andhra Pradesh, Bihar, Jharkhand, Odisha, Uttar Pradesh and West Bengal to include 22 additional districts under the IAP. However, after consideration only 18 additional districts were included under the IAP on 07.12.2011. Subsequently, further requests were received and 04 more districts including Chhindwara and Singrauli of Madhya Pradesh were added to the IAP on 14.06.2012.